

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560 038.

Dated:-

8 JUN 1994

APPLICATION NUMBER: 524 of 1994.

APPLICANTS:

RESPONDENTS:

Sri. Narayan K. Patil F.H. v/s. Secretary, M/o. Defence, N. Delhi & Others.  
T.O.

1. Sri. K. B. Adhyapak, Advocate,  
No. 516/54, Third Block,  
54th Cross, Behind Ramamandir,  
Rajajinagar, Bangalore-10.
2. Officer-In-Charge,  
Military Farm, Belgaum.
3. Sri. M. S. Padmarajaiah, Sr. C.G.S.C.,  
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the  
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above  
mentioned application(s) on 01-06-1994.

*S. Shankar*  
DEPUTY REGISTRAR  
for JUDICIAL BRANCHES.

gm\*

*Issued*  
*gm*

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.524/1994

WEDNESDAY THIS THE FIRST DAY OF JUNE, 1994

MR. JUSTICE P.K. SHYAMSUNDAR VICE CHAIRMAN

MR. T.V. RAMANAN MEMBER (A)

Narayan K. Patil F.H.  
Major,  
R/o Vitthal Mandir,  
Madhavpur, Vadgaon,  
Belgaum

Applicant

( By Advocate K.B. Adhyapak )

v.

1. Union of India,  
represented by its Secretary,  
Ministry of Defence,  
New Delhi
2. Deputy Director General,  
Military Farms, West Block,  
R.K. Puram,  
New Delhi
3. Deputy Director of Military Farms,  
Kirkee Southern Command,  
Poona-3
4. The Office-Incharge,  
Military Farms,  
Belgaum

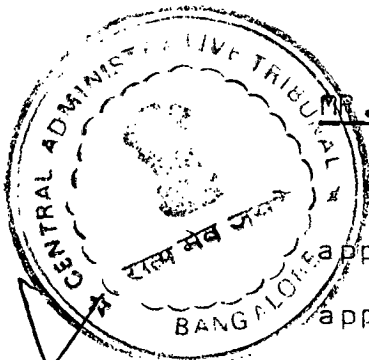
Respondents

( By learned Sr. Central Govt. )  
Standing Counsel Shri M.S.  
Padmarajaiah

ORDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

We think it appropriate to direct the  
applicant to make a representation to the  
appropriate authority to consider his placement



back once again in Belgaum or any other place in Karnataka but he can do so after joining his new place of posting at Majri. If such a representation is made, the Department will appropriately dispose it off taking into consideration the equities in the matter. This application is disposed off finally as aforesaid with no order as to costs.

*Sd-*  
*man*  
( T.V. RAMANAN )  
MEMBER (A)

*Sd-*  
( P.K. SHYAMSUNDAR )  
VICE CHAIRMAN

TRUE COPY

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*Sd Shanthar*  
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